
Mafiya And Another Vs State Of Haryana And Others

Criminal Writ Petition No. 7707 Of 2023

Court: High Court Of Punjab And Haryana At Chandigarh

Date of Decision: Aug. 4, 2023

Acts Referred:

Constitution Of India, 1950 " Article 21

Hon'ble Judges: Anoop Chitkara, J

Bench: Single Bench

Advocate: Jaswinder Singh Rana, Virender Soni,, Manish Bansal

Final Decision: Allowed

Judgement